

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2658

ANSWERED ON:13.03.2013

VOCATIONAL COURSES

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has adopted new vocational courses in a big way in the current curriculum;

(b) if so, the details thereof;

(c) whether the vocational courses in the education system are being taught which aims at getting employment in the industrial establishment without facing any difficulty;

(d) if so, whether the Government has conducted any study to know such courses help students to get jobs in industrial establishment without facing any difficulty and if so, the details thereof;

(e) whether there is any law to enforce industrial establishments to take students who come out of vocational colleges and if so, the details thereof; and

(f) whether any work has been undertaken to know the rapid development taking place in the field of vocational courses across the country including Andhra Pradesh and if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c): The Centrally Sponsored Scheme "Vocationalisation of Higher Secondary Education", was approved by the Government on 15.9.2011. The specific objective of the scheme is to enhance the employability of youth through competency-based modular vocational courses; to maintain their competitiveness through the provisions of multi-entry, multi-exit learning opportunities and vertical mobility/ inter changeability in qualifications; to fill the gap between the educated and the employable; and to decrease the pressure on academic higher education. Under the scheme, demand driven modular vocational courses have been identified and developed in collaboration with Industry/employers. These courses are offered through Higher Secondary classes in Government, Government - Aided and Private Schools. The scheme involves the establishment of new vocational schools, strengthening existing vocational schools, the capacity building of vocational education teachers, the development of a competency-based curriculum and teaching material, and the development of a MIS for monitoring and evaluation.

(d) On the basis of the lessons emerging from the review of the erstwhile scheme of Vocationalisation of Secondary Education by the Centre for Educational Research Planning and Action (1999) and the recommendations of the Group of State Education Ministers on National Vocational Education Qualification Framework (2011), a Pilot under the Scheme was launched in September, 2012 in 40 schools in Haryana in four industry sectors i.e. Information Technology (IT)/Information Technology Enabled Services (ITeS), Automotive, Security and Retail. The curriculum and courseware for the job roles in the above sectors has been prepared jointly by Pandit Sunderlal Sharma Central Institute of Vocational Education and the Central Board of Secondary Education with inputs from the Sector Skill Councils/industry. In addition preparatory work has been initiated in West Bengal, Assam, Uttar Pradesh, Himachal Pradesh, Karnataka and Andhra Pradesh for the Introduction of vocational education under the scheme.

(e): No. However, under the Apprentices Act 1961 industrial establishments are required to engage persons having 10+2 vocational course for apprentice training provided they have requisite number of a) managerial persons (including technical and supervisory persons) employed in a designated trade, b) management trainees engaged in the establishment and c) totality of training facilities available in a designated trade.

(f): A Report of the Group of State Education Ministers in charge of Vocational Education was submitted to Ministry in September, 2011. The Report deals with implementation of various components of National Vocational Education Qualification Framework including competency based curriculum, National Occupation Standards, assessments and certification of vocational courses and role of State Governments etc.